

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.07.2021 (FRIDAY)

COURT – IV (VIRTUAL MODE)

After rising of Chennai Bench or 02:00 PM whichever is later

In the Court of Hon'ble Mr. V.P. Singh, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 228 - 229 of 2020	Shubh Infraatech Pvt. Ltd. Vs. Sameer Bansal & Ors.	Akshat Goel	Harshal Kumar-R1, R3 & R5 Adeeba Mujahid-R7 P. Nagesh
2.	Comp. App. (AT) No. 53 of 2021	Surender Kumar Singh & Anr. Vs. Registrar of Companies and Anr.	Ashutosh Gupta	

For Hearing

3.	Comp. App. (AT) No. 233 of 2020	Ashwin Khushaldas Banker Vs. Hitesh Chhaganlal Ambalia & Ors.	Nikhil Goel	Aastha Mehta-R1 & R2
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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar